

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Representation by AD Hydro Power Limited**

Subject : Representation by AD Hydro Power Limited pursuant to the directions of Hon'ble High Court of Himachal Pradesh in WP No. 6883/2014 vide order dated 14.12.2017.

Date of Hearing : 9.3.2018

Coram : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member

Parties present : Dr. Seema Jain, Advocate, ADHPL  
Shri Sumit Garg, ADHPL

**Record of Proceedings**

Learned counsel for AD Hydro Power Limited (ADHPL) submitted that no response has been filed by PGCIL, NRPC and POSOCO. She further submitted that Writ Petition filed by ADHPL before Hon'ble High Court of Himachal Pradesh is listed for hearing on 12.4.2018.

2. The Commission directed PGCIL, NRPC and POSOCO to file their response to the representation filed by ADHPL by 23.3.18 as a last chance, with an advance copy to ADHPL.

3. The representation filed by ADHPL shall be listed for hearing on 27.3.2018.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**